

LIST OF TOTAL NO. OF CASES RANDOMLY ALLOCATED DURING THE MONTH OF SEPTEMBER 2026

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (NO. OF CASES RANDOMLY ALLOCATED)
0	TIS HAZARI COURT	CENTRAL	ABOLISHED COURT OF MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	784	CS (COMM)	8
					OMP (I) Comm	6
					RP CIVIL	2
					Execution (Comm)	1
1	TIS HAZARI COURT	CENTRAL	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-01(Renumbered as CC-01, w.e. 14.09.2026)	785	CS (COMM)	13
					OMP (I) (COMM)	10
					M/DJ	1
					EXECUTION	3
					M.EXECUTION	2
2	TIS HAZARI COURT	CENTRAL	SH. LOKESH KUMAR/SH. ANIL KUMAR SISODIA DISTRICT JUDGE (COMMERCIAL COURT) (Renumbered as CC-02, w.e. 14.09.2026)	787	CS (COMM)	20
					EXECUTION (COMM)	4
					OMP(COMM)	2
					OMP (I) (COMM)	15
					MISC. DJ	4
					OMP (MISC.) (COMM.)	1
					COUNTER CLAIM	2
					M-EX.	1
3	TIS HAZARI COURT	CENTRAL	SH. ANIL KUMAR SISODIA/SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-3 (Renumbered as CC-03, w.e. 14.09.2026)	788	CS (COMM)	9
					OMPC(COMM)	1
					MISC. DJ	2
					OMP (I)	23

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (NO. OF CASES RANDOMLY ALLOCATED)
4	TIS HAZARI COURT	CENTRAL	SH. SUNIL CHOUDHARY, DISTRICT JUDGE COMMERCIAL COURT-04 TIS HAZARI COURT CENTRAL DELHI (Renumbered as CC-04, w.e. 14.09.2026)	789	CS(COMM)/OMPI/EXECUTION /ARBT./MISC. DJ	30
5	TIS HAZARI COURT	CENTRAL	MS. REKHA, DISTRICT JUDGE, COMMERCIAL COURT-05 (Renumbered as CC-05, w.e. 14.09.2026)		CS(COMM) +COUNTER CLAIM	13
					OMP(I) COMM + OMP(COMM)	8
					EXECUTION	1
					MISC. DJ+ REVIEW PETITION	2
6	TIS HAZARI COURT	CENTRAL	MS. SAVITRI/SH. RAMESH KUMAR II DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-06, w.e. 14.09.2026)	CENTRAL	CS (COMM)	13
					EXECUTION	7
					OMP (I) (COMM)	8
					MISC.DJ (COMM)	5
					RP(CIVIL)	1
0	TIS HAZARI COURT	CENTRAL	ABOLISHED COURT OF SH. ANIL ANTIL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	CS (COMM)	14
					EXECUTION (COMM)	6
					OMP (I) (COMM)	5
					ARB. A. (COMM.)	1
					Mis DJ	5
7	TIS HAZARI COURT		SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-07, w.e. 14.09.2026)	CENTRAL	CIVIL(Comm)	0
8	TIS HAZARI COURT		SH. POORAN CHAND/SH. MUKESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-08, w.e. 14.09.2026)	CENTRAL	TOTAL CASES E-FILED IN THE MONTH AND RBT	34
9	TIS HAZARI COURT		SH. LAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-09, w.e. 14.09.2026)	CENTRAL	CS(COMM)	21
					OMP(I)COMM	11

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (NO. OF CASES RANDOMLY ALLOCATED)
					EXECUTION (COMM	8
					OMP (COMM.)	1
					ARBN. COMM.	1
10	TIS HAZARI COURT		SH. NARESH KUMAR MALHOTRA/SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-10, w.e. 14.09.2026)	CENTRAL	CS(COMM)	13
					MISC.	2
					EXECUTION	2
					OMP(I)(COMM)	4
TOTAL						346
11	TIS HAZARI COURT	WEST	MS. MANJUSHA WADHWA/SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)-01	789	cs	35
					OMP (I)	26
					Contempt Petition	2
					Execution	19
					Ex Arb Comm	3
12			MS. RAJ RANI GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	790	CS COMM	26
					OMP COMM	0
					OMP I COMM	31
					EXECUTION COMM	7
					MISC DJ	4
13		WEST	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	791	CS (COMM)	15
					OPM(I)/ARBITRATION/MISC COMM	36

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (NO. OF CASES RANDOMLY ALLOCATED)		
					MISC DJ	3		
					COUNTER CLAIM	0		
					EXECUTION	12		
14					SH. HARISH KUMAR, DISTRICT JUDGE (COMMERCIAL-04)	WEST	CS (COMM)	23
Execution (comm)							11	
OMP (COMM)							37	
OMP (e) (COMM)							0	
ARB. A (COMM)							0	
MISC. DJ							1	
15					SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS (COMM.)	37
EX (COMM)	14							
MISC(DJ)	3							
OMP (I)(COMM)	22							
OMP (E)(COMM)	0							
ARB.A(COMM)	0							
16			MS. NEELOFER ABIDA PERVEEN, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS(COMM)	10		
Counter Claim					1			
OMP(I)(COMM)					0			
EXECUTION (COMM) /M-EX					5			
EXE. COMM AWARD					0			
MISC DJ/ CIV DJ					1			
TOTAL						384		

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (NO. OF CASES RANDOMLY ALLOCATED)
17	PATIALA HOUSE COURT	NEW DELHI	SH. ANIL ANTIL, DISTRICT JUDGE (COMMERCIAL COURT)-01	4	CS(COMM)	23
					TRADE MARK	6
					ARBITRATION U/S 9	21
					ARBITRATRATON U/S 34	7
					OTHER ARBITRATION CASES	9
					MISC. DJ/ COUNTER CLAIM	3
					EXECUTION(COMM)	7
18			SH. MANOJ KUMAR-I, DISTRICT JUDGE, COMMERCIAL COURT	24	CS (COMM) SUIT FOR RECOVERY	21
					TRADEMARK	5
					EX(COMM) – AWARD BY ARB. COMM	1
					EXECUTION (COMM)	4
					OMP (COMM) U/S – 34 ARBITRATION & CONCILIATION ACT, 1996	6
					OMP (I) (COMM) U/S – 9 ARBITRATION & CONCILIATION ACT, 1996	19
					OMP (T) (COMM.) U/S 14 & 29-A ARBITRATION & CONCILIATION ACT, 1996	7
					OMP (MISC) / (COMM) U/S – 29 A – ARBITRATION &	1
					ARB. A. COMM	1
					COUNTER CLAIM	2
					MISC. DJ	1
19			MS. DEEPAI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03		SUIT FOR RECOVERY	18
					SUIT FOR TRADEMARKS	5
					EXECUTION PETITION	5
					OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	10
					PETITION U/S 29A OF ARBITRATION & CONCILIATION ACT	8
					SECTION 37 OF ARBITRATION & CONCILIATION ACT	1
					APPLICATION U/S 151 OF CPC	1

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (NO. OF CASES RANDOMLY ALLOCATED)
					PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	8
TOTAL						200
20	SAKET COURT	SOUTH	SH. RAKESH PANDIT , DISTRICT JUDGE(COMMERCIAL COURT)	614	CS (COMM)	12
					EX. COMM.	7
					EXP. COMM. (AWARD)	2
					OMP (I) COMM.	21
21	SAKET COURT	SOUTH	SH. SAURABH KULSHRESHTHA, DISTRICT JUDGE, COMMERCIAL COURT/ MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	503	CS (COMM)	11
					ARB. A. COMM.	1
					EX. COMM.	4
					EX. COMM. AWARD	1
				503	OMP (I) COMM.	11
22		SOUTH	SH. BALWANT RAI BANSAL, DISTRICT JUDGE, COMMERCIAL COURT/SH. SANDEEP YADAV	614	CS (COMM)	14
					EX. COMM.	2
					EX. COMM. AWARD	2
					OMP (I) COMM.	10
23		SOUTH	SH. SUDESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	503	CS (COMM)	16
					ARB. A. COMM.	1
					EX. COMM.	5
					EX. COMM. AWARD	1

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (NO. OF CASES RANDOMLY ALLOCATED)
					OMP (I) COMM.	18
24		SOUTH	SH. AJAY PANDEY, DISTRICT JUDGE(COMMERCIAL COURT)		CS(COMM)	11
					EX. COMM.	3
					OMP (I) COMM.	20
TOTAL						173
25	SAKET COURT	SOUTH-EAST	MS RAVINDER BEDI, DISTRICT JUDGE(COMMERCIAL COURT)	18 BLOCK 1	COMMERCIAL	36
26	SAKET COURT		SH. LALIT KUMAR I.D. DJ COMM-02, DJ-COMM-2, SAKET COURTS, NEW DELHI.	14	COMMERCIAL	34
27	SAKET COURT		DR. RAKESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	20	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	0
28	SAKET COURT		MS. ANU GROVER BALIGA	21	Commercial Suit, Arbitration Petition & Execution Petition	29
29	SAKET COURT		MS. NEELAM SINGH	22	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	41
30	SAKET COURT		MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	23	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	0
31	SAKET COURT		SH. TARUN SAHRAWAT, DISTRICT JUDGE(COMMERCIAL COURT)	30	CS(COMM)	15
					OMP (I) (COMM)	8
					OMP MISC (COMM)	2
					OMP(COMM)	1
					EX (COMM)	9
					RP	1

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (NO. OF CASES RANDOMLY ALLOCATED)
					MISC DJ	3
32	SAKET COURT		SH. RAVINDER SINGH/ MS VEENA RANI, DISTRICT JUDGE(COMMERCIAL COURT)	39	OMP (I) (COMM) – 04; OMP (COMM) – 00; CS (COMM) – 13; EX (COMM) – 03; Misc. DJ- 03	24
TOTAL						203
33	KARKARDOOMA	EAST	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	209	CS(COMM-74)	31
					OMP(COMM)-73	2
34	KARKARDOOMA	EAST	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	101	CS(COMM-74)	19
					OMP(COMM-73)	1
TOTAL						53

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (NO. OF CASES RANDOMLY ALLOCATED)
35	KARKARDOOMA	NORTH-EAST	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	74	CS (COMM)	15
					OMP (COMM)	1
					MISC. DJ	5
					EXECUTION PETITION	6
					EXECUTION (COMM) AWARD BY ARB. COMM.	2
					TRANSFERRED IN/RESTORED	5
TOTAL						34
36	KARKARDOOMA	SHAH DARA	SH. PRITAM SINGH, DISTRICT JUDGE (COMMERCIAL COURT)	57	CS(Comm)	12
					EXECUTION	4
					MISC.DJ CASE	1
					RESTORED/RBT	1
37			SH. VIPIN KUMAR RAI, DISTRICT JUDGE, COMMERCIAL COURT/MS. KIRAN BANSAL	56	CS(Comm)	21
					EX COMM	9
					CS(Comm) received/ Transfer	4
				56	MISC DJ	2
38			SH. RAMESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT/SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	303	CS(Comm)	14
					EXECUTION	6
					MISC.DJ CASE	7
39			SH. PAWAN KUMAR MATTO DJ (COMM-04)		CS(COMM)	14
					OMP(COMM)	1
					Ex	8
					MISC CASES	1
TOTAL						105

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (NO. OF CASES RANDOMLY ALLOCATED)
40	ROHINI COURT	NORTH-WEST	SH. DEVENDER KUMAR JANGALA, DISTRICT JUDGE, COMMERCIAL COURT	758	CS (COMM)	0
					Counter Claim	0
					OMP (I) Comm	0
					TRANSFER OUT	165
					Execution (Comm)	1
41			SH. MANISH GUPTA, DISTRICT JUDGE, COMMERCIAL COURT,,SH.VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)	759	CS(COMM)	44
					OMP(Comm.)/OMP (I)(Comm.)	26
					MISC DJ/RTI	4
					EX	25
TOTAL						265
42	ROHINI COURT	NORTH	SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	760	CS(COMM.)	54
					OMP(Comm)& OMP (Comm)	346
					EXECUTION	8
					Misc. Application DJ	2
					Review Pet/ Cont.Pet/Counter Claim	1
43		NORTH	VACANT/SH. SHAILENDER MALIK, DISTRICT JUDGE(COMMERCIAL COURT)		CS(COMM.)/COUNTER CLAIM	10
					OMPI(COMM)& OMP (Comm)	126

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (NO. OF CASES RANDOMLY ALLOCATED)
					EXECUTION	9
					MISC DJ/ARB	0
TOTAL						556
44	DWARKA COURTS	SOUTH WEST	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01)	603	CS (COMM)	25
					ARB (COM)	0
					OMP (I) (COMM.)	77
					EX COMM AWARD	5
45	DWARKA COURTS		SH. VINOD YADAV, DISTRICT JUDGE, COMMERCIAL COURT/SH. BALWANT RAI BANSAL, DISTRICT JDUGE, COMMERCIAL COURT-02	613	CS (COMM)	26
					OMP (COM)	1
					OMP (I) (COMM.)	86
					EX COMM AWARD	1
46	DWARKA COURTS		SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	614	CS (COMM)	23
					OMP (COM)	2
					OMP (I) (COMM.)	56
					COUNTER CLAIM	1
					EX COMM AWARD	3
47	DWARKA COURTS		SH. AJAY GULATI-I, DISTRICT JUDGE, COMMERCIAL COURT-04	509	CS (COMM)	22
					OMP (I) (COMM.)	79
					EX COMM AWARD	2
TOTAL						409
GRAND TOTAL						2319